NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.189/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd November 2017, 10.30 A.M

of the Company	Yash Vardhan Mall.		
	-Versus-		
	Indrapuri Studios Pvt.Ltd	. & Ors.	
der Section	397/398		
SI. Name & Designation of Authorized		Appearing on behalf of	Signature with
Representative (IN CAPITAL			date
LE	TTERS)		
RATIONA	CO BANERJI,	Sr. Adv. 7 fr 6	21,2,3,5
MANJU	BHUTERIA, NO	dr.	27
		/bn	
3. NIRMMYA DASGUPTA, AM			. 10
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	der Section Name & Desig Representa LE RATION MANJU NIRMM	-Versus- Indrapuri Studios Pvt.Ltd der Section 397/398 Name & Designation of Authorized Representative (IN CAPITAL LETTERS) RATININ KO BANERJE, MANJU BHUTERIA, NIR MMYA DASGUPTA	-Versus- Indrapuri Studios Pvt.Ltd. & Ors. der Section 397/398 Name & Designation of Authorized Appearing on behalf of Representative (IN CAPITAL LETTERS)

ORDER

Ld. Counsel for the petitioner and the respondents are present.

It has been informed that pleadings are complete. Both the parties are directed to submit written submissions within 4 weeks from today.

List on 14/12/2017 for disposal of C.P. along with C.A.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)